

Problem of Pollution at Air Force Road

***57. SH. NEERAJ SHARMA, MLA:** Will the Chief Minister be pleased to state:-

- a) Whether it is a fact that the Air Force road has been marked as hot-spot in pollution by Central Pollution Control Board in N.I.T. Faridabad Constituency; and
- b) If so, the steps taken by the Government to make the above said area pollution free together with the details thereof ?

SH. MANOHAR LAL, CHIEF MINISTER

Reply:

- (a) Yes, Sir.
- (b) Steps taken by the Government to mitigate the pollution in the area are enclosed at **Annexure-A.**

Annexure-A

The following steps have been taken up by Government through District Administration of Faridabad, Haryana State Pollution Control Board (HSPCB), and other Agencies/Departments concerned for prevention and monitoring pollution in Air Force Road Faridabad which has been identified as a hot spot by CPCB:-

- i) A comprehensive action plan for abatement and control of air pollution including vehicular emission in the city of Faridabad including hotspot areas has been prepared, in consultation with District Administration and all the concerned stakeholders. The regular clearing of garbage is carried out with arrangement of refuse collectors is done by Municipal Corporation Faridabad.
- ii) The State Government has been implementing directions of Environment Pollution (Prevention & Control) Authority for the National Capital Region (EPCA) issued under Graded Response Acton Plan (GRAP) for mitigation of pollution in the hot spot identified.
- iii) Directions have been issued to industries/ projects in Faridabad District for installation of Online monitoring of air emissions and effluent discharge from various highly polluting Industries, Common Effluent Treatment Plants (CETPs), Common Hazardous Waste & Bio Medical Waste treatment and disposal facilities- regarding self monitoring of compliance, and 101 units have installed the same in Faridabad District and connected with HSPCB and CPCB servers, displaying the online data.
- iv) The Ambient Air Quality is monitored by HSPCB through 05 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) installed in Faridabad District through

which the Ambient Air Quality is being monitored continuously on real time basis and the same is available for access through online.

- v) HSPCB has been regularly inspecting the polluting industries as per the policy approved by the State Government for different categories of industries to check the installation and operation of Pollution Control Devices by Air and Water polluting units and compliance of prescribed standards for discharge of environmental pollutants. Besides regular mandatory inspections, the HSPCB is also conducting special inspections wherever it receives complaints through appropriate specified channels against the pollution, and wherever Court/Tribunal directions are received for conduct of inspection.
- vi) In an attempt to reduce the air pollution in Faridabad, the Government of Haryana has banned the registration of diesel vehicles which are more than 10 years old in NCR Districts of State of Haryana including Faridabad District.
- vii) No brick kilns are allowed to operate in the State of Haryana including Faridabad District unless they are converted to zig-zag technology to improve quality of air emissions.
- viii) Regular monitoring of the water quality of rivers and drains flowing through entire State of Haryana including Faridabad District, is done by HSPCB.
- ix) The State Government has taken steps to control dust emissions from construction and demolition activities, and to stop of burning of agriculture wastes and residue and other garbage in open fields.
- x) The State Government is also creating awareness on environmental issues through multimedia to sensitize and evoke peoples participation.

- xi) HSPCB has banned the use of furnace oil as fuel in the entire State of Haryana including Faridabad District. Similarly the use of pet coke has also been banned for all industries except lime-kilns and cement plants.